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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 13/58,59/NCLT/AHM/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017**

Name of the Company: M. Kondappa
V/s.
Symphony Ltd. & Ors.

Section of the Companies Act: Section 58,59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rahul SAHASRABUDD- HE	PLS	PETITIONER	R. Sahasrabuddhe
2.	Mrs. Vaibhavi Nanavati	Advocate	Respondent No. 1	V. B. Nanavati
3.	Ms. Prachiti Shah	Advocate	4 and 5	

ORDER

Learned PCS Mr. Rahul Sahasrabuddhe present for Petitioner. Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah present for Respondents no. 1, 4 and 5. None present for Respondents no. 2 and 3.

Learned counsel appearing for petitioner requested this Tribunal to order notice to Respondents no. 2 and 3.

Petitioner is directed to serve a notice on Respondents no. 2 and 3 asking them to appear before this Tribunal as in person or through professional on 21.04.2017 and file proof of service before this Tribunal within two weeks.

List the matter on 21.04.2017.


28/3/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of March, 2017.